held in the form of bullion, land, «tc.

PAYMENT OF FL-4&0 COUNTERPART FUNDS

706. SHRI NIREN GHOSH: Will the Minister of PLANNING, PETROLEUM AND CHEMICALS AND SOCIAL WELFARE be pleased ;to state:

- (a) whether an amount of Rs. 5 lakhs in Indian currency from the PL-480 counterpart funds was made over to the International Secretariat for Volunteer Service;
- (b) if s'o, whether the said amount was channelised through the Ford Foundation in India; and
- (c) whether a woman, named Barbara Dunford, was recently caught while engaged in illegal foreign ex change dealings in connection with the International Secretariat for "Volunteer Service?

THE MINISTER OF PLANNING, PETROLEUM AND CHEMICALS .AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) to (c) Government have no information.

'CASUAL WORKERS AT THE STATIONERY DEPOTS AT CALCUTTA

707. SHRI NIREN GHOSH: SHRI ARAVINDAKSHAN KAIMAL: SHRI A. P. CHATTERJEE;

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state

- (a) whether the Stationery Depots situated at 3, Church Lane, Calcutta, .are employing Casual Workers;
- (b) if so, the total number of casual workers employed and the rate of wages paid to them;
- (c) whether Government had decided that out of these casual workers, 46 persons would be de-•casualised; and

(d) if so, what is the reason for their their having not been decasualised so far?

to Questions

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) Yes

- (b) 38, skilled and unskilled. They are paid daily wages @ Rs. 3 and Rs. 2.50 respectively.
 - (c) No such decision was taken.
- (d) consultation with the workers, the Controller of Stationery, Calcutta drew up on the 1st February, 1965 two lists—one of 85 and the other of 2.1 workers. Employment is offered to workers in List I in Order of seniority. Persons List II are taken for casual appoint ment only when persons from List I not available. The present posi tion is that out of 85 in List I only 34 are left who are yet to be appoint ed on regular basis. The total num ber of labourers working on casual basis at present is 38, i.e. both from List I and List II. Government have agreed to decasualise 20 more casual labourers out of remaining, 34 List, I, mentioned. There is no in tention at present to decasualise any more workers as the requirements of work do not justify the same. List a "stand-by" arrange II is purely ment and the question of decasualis ing any from this list therefore, does not arise.

L.I.C. POLICY-HOLDERS IN CEYLON

708. SHRI N. R. MUNISWAMY: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the policy-holders of the L.I.C. in Ceylon are up in arms against what they call the decision of the L.I.C. to pay for the matured policies of Ceylon nationals in Indian currency which would mean only two-third of the assured sum; and
- (b) if so, whether any representation has been received by Government in this connection?